CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

Petition No. 181/GT/2019

Subject : Petition for approval of tariff of Gadarwara Super

Thermal Power Station (2x800 MW) for the period from anticipated Date of Commercial Operation of Unit-I (i.e.,

30.4.2019 to 31.3.2024).

Petitioner : NTPC Ltd.

Respondents : MPPMCL & 4 ors.

Date of Hearing : 6.9.2022

Coram : Shri I.S. Jha, Member

Shri Arun Goyal, Member

Shri Pravas Kumar Singh, Member

Parties Present : Shri Venkatesh, Advocate, NTPC

Shri Siddharth Joshi, Advocate, NTPC Shri Sameer Aggarwal, Advocate, NTPC Shri Abhishek Nangia, Advocate, NTPC Ms. Simran Saluja, Advocate, NTPC Shri Punyam Bhutani, Advocate, NTPC Shri Ravi Sharma, Advocate, MPPMCL

Shri Anurag Naik, MPPMCL

Record of Proceedings

During the hearing, the learned counsel for the Petitioner circulated a note of submissions and made detailed oral submissions in the matter. At the request of the learned counsel, the Commission permitted the Petitioner to upload the note of arguments, in the web portal of the Commission, in the course of the day.

- 2. Learned counsel for Respondent, MPPMCL referred to his reply and additional submissions and made detailed oral submissions in the matter.
- 3. The Commission directed the Petitioner to submit the following additional information, after serving copy to the Respondents, on or before **30.9.2022** who may file reply, if any on or before **16.10.2022**:
 - (i) Chronological details of delay corresponding to reasons provided for time over-run vis-à-vis the SCOD and actual COD:
 - (ii) Summary of critical parts of the PERT chart;



- (iii) Reasons for cost over-run corresponding to each head of cost over-run claimed along with relevant part of the RCE.
- 4. The Petitioner may file its rejoinder, if any, on or before **31.10.2022.** The pleadings shall be completed within the due date mentioned and no extension of the time shall be granted for any reasons whatsoever.
- 5. Subject to the above, order in the petition was reserved.

By order of the Commission

Sd/-(Deepak Pandey) Assistant Chief (Law)